

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2557
TO BE ANSWERED ON THE 14th DECEMBER, 2021

AGRICULTURAL MARKETING INFRASTRUCTURE

2557. SHRI GAUTHAM SIGAMANI PON:
SHRIMATI NAVNEET RAVI RANA:
SHRI JUGAL KISHORE SHARMA:
SHRI GAJANAN KIRTIKAR:
SHRIMATI RITI PATHAK:
SHRI SELVAM G.:
SHRI DHANUSH M. KUMAR:
SHRI RAJENDRA DHEDYA GAVIT:
SHRI C.N. ANNADURAI:
SHRI DILESHWAR KAMAIT:
SHRIMATI GEETA KORA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is implementing Agricultural Marketing Infrastructure (AMI) under which assistance is provided for creating storage or warehouse facilities for storing food grains of farmers in the villages;
- (b) if so, the number of storage infrastructure created under AMI scheme State-wise, including Maharashtra and Tamil Nadu;
- (c) the challenges faced by the Government while creating storage infrastructure;
- (d) the number of farmers who have benefitted from the scheme since its inception including the number of applications received for the same, State-wise;
- (e) whether the Government has not been able to create adequate storage infrastructure, if so, the details thereof and the reasons therefor along with the corrective steps taken in this regard;
- (f) whether the Government has approved a new central sector scheme for financial facility under Agricultural Infrastructure Fund to create warehousing facility; and
- (g) the number of proposals received for warehouse facilities and the details of in-principle sanction of amount that has been accorded, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (g): The Government is implementing Agricultural Marketing Infrastructure (AMI), a sub-scheme of Integrated Scheme for Agricultural Marketing (ISAM) under which assistance is provided for construction/ renovation of godowns/ warehouses in the rural areas in the States to enhance the storage capacity for agriculture produce. Under the scheme, Government provides subsidy at the rate of 25% and 33.33% on capital cost of the project based on the category of eligible beneficiary. Assistance is available to Individuals, Farmers, Group of farmers/growers, Agri-preneurs, Registered Farmer Produce Organizations (FPOs), Cooperatives, and state agencies etc. The scheme is demand driven.

Since 01.04.2001 and up to 30.09.2021, a total of 40,985 storage infrastructure projects (Godowns), with storage capacity of 708.67 Lakh MT for beneficiaries including farmers have been assisted under AMI sub-scheme in the country which includes 3669 projects in Maharashtra and 1195 projects in Tamil Nadu. The State wise details of number of applications received and number of projects of beneficiaries assisted including farmers with storage capacity is at **Annexure-I**.

Further, Government has approved a new central sector scheme of financing facility viz., Agriculture Infrastructure Fund (AIF) of Rs. 1,00,000 Crore to provide a medium-long term loan facility for investment in viable projects for post-harvest market infrastructure including warehousing facility and community farming assets through interest subvention and financial support. AIF provides financial support in terms of Interest Subvention and Credit Guarantee on loans for post harvest management projects like Warehouses, Cold Chains, Silos etc. and building community farming asset projects. Under the scheme, loans are provided by banks and financial institutions to Primary Agricultural Credit Societies (PACS), Marketing Cooperative Societies, Farmer Producers Organizations (FPOs), Self Help Groups (SHGs), Farmers, Joint Liability Groups (JLG), Multipurpose Cooperative Societies, Agri-entrepreneurs, Startups and Central/State agency or Local Body sponsored Public Private Partnership Project. All loans under this financing facility have interest subvention of 3% per annum up to a limit of Rs.2 crore. This subvention is available for a maximum period of 7 years. Further, credit guarantee coverage is available for eligible borrowers from this financing facility under Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) scheme for a loan up to Rs. 2 crore. The State wise applications received and sanctioned for warehouse facilities (dry and cold storage, silos) is at **Annexure-II**.

Annexure-I

State – wise application received and storage infrastructure assisted under Agricultural Marketing Infrastructure (AMI) sub-scheme of ISAM from 01.04.2001 to 30th Sept, 2021

S. No.	State	No. of Applications received	No. of projects assisted	Storage Capacity assisted (in MT)
1.	Andhra Pradesh	1484	1434	5774816
2.	Arunachal Pradesh	1	1	945
3.	Assam	351	339	1048147
4.	Bihar	1111	1086	706051
5.	Chhattisgarh	606	598	1946917
6.	Goa	1	1	299
7.	Gujarat	12054	11970	4964855
8.	Haryana	2333	2279	6793655
9.	Himachal Pradesh	88	88	30826
10.	Jammu & Kashmir	15	15	88027
11.	Jharkhand	37	35	182708
12.	Karnataka	4869	4673	3948654
13.	Kerala	211	209	105903
14.	Madhya Pradesh	6148	4404	12880328
15.	Maharashtra	3868	3669	6938524
16.	Meghalaya	16	16	21012
17.	Mizoram	1	1	302
18.	Nagaland	36	36	32814
19.	Odisha	702	695	1019830
20.	Punjab	1769	1761	6814459
21.	Rajasthan	1791	1585	3097690
22.	Tamil Nadu	1203	1195	1435980
23.	Telangana	1057	852	5003968
24.	Tripura	5	5	28764
25.	Uttar Pradesh	1221	1183	5600253
26.	Uttarakhand	296	291	786272
27.	West Bengal	2576	2564	1614834
	Total	43850	40985	70866833

Annexure-II

State wise received and sanctioned applications for warehouse facilities (dry and cold storage, silos) under Agriculture Infrastructure Fund (AIF)

Amount in Rupees Crore

S. No.	States	Application Received on portal		Sanctioned*	
		No.	Amount	No.	Amount
1	MADHYA PRADESH	2069	1728	1381	1243
2	RAJASTHAN	473	379	324	304
3	MAHARASHTRA	299	430	151	171
4	GUJARAT	242	378	148	140
5	UTTAR PRADESH	1250	499	394	305
6	TELANGANA	300	344	548	423
7	HARYANA	99	205	36	54
8	ANDHRA PRADESH	1574	2432	1306	910
9	KARNATAKA	763	389	959	666
10	JAMMU AND KASHMIR	77	10	12	1
11	PUNJAB	74	120	50	59
12	TAMIL NADU	76	86	27	16
13	BIHAR	59	74	18	15
14	CHHATTISGARH	86	129	35	47
15	JHARKHAND	27	31	7	5
16	WEST BENGAL	30	113	14	14
17	ODISHA	22	60	14	11
18	KERALA	38	67	9	5
19	UTTARAKHAND	11	15	5	7
20	ASSAM	9	9	4	5
21	HIMACHAL PRADESH	8	24	3	5
22	MANIPUR	3	1	0	0
23	DELHI	2	4	1	1
24	Tripura	2	2	0	0
25	Nagaland	1	1	0	0
26	Puducherry	1	2	0	0
27	Chandigarh	1	3	0	0
	Total	7596	7535	5446	4407

* Sanction includes in-principle sanctioned projects by cooperative institutions.